

5

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA.No.252/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company		Gaganbase Vincom Pvt.Ltd		
Under Section		391(2), 394 Amalg.		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of Periniana	Signature with date 27/07/17.	

- ① Priyanka S Tibrewal. (Advocate)
- ② Swapna Choukey. (Advocate)

1

27-07-2017 – CA 252/KB/2017- Gaganbase Vincom Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the petitioner is present.

Heard the petitioner.

The order is reserved.

sd.
MANORAMA KUMARI
MEMBER(J)